## Annexure-3

## $Name\ of\ the\ corporate\ debtor:\ SASA\ MUSA\ SUGAR\ WORKS\ PRIVATE\ LIMITED;\ Date\ of\ commencement\ of\ liquidation:\ 20.02.2025;\ List\ of\ stakeholders\ as\ on:\ 21.04.2025$

List of secured financial creditors

	(Amount in Rs)

Γ			Details of claim received		Details of claim admitted								A c	ĺ	Amount	
SI	IN.	Name of Creditor	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered	security interest	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent dues,		Amount of claim rejected	Amount of claim under verificati on	Remarks, if any
		Central Bank of India	02.12.2022	₹ 1,23,53,33,724.00		Secured	₹ -	-	-	₹ -	70.08%			₹ 10,55,271.00	₹ -	The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
				₹ 1,23,53,33,724.00	₹ 1,23,42,78,453.00		-			₹ -	70.08%			₹ 10,55,271.00		